GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO. 1046 TO BE ANSWERED ON 15.12.2022

RULES AND GUIDELINES FOR SANITATION WORKERS

1046. SHRI S. KALYANASUNDARAM:

Will the Minister of Labour and Employment be pleased to state:

- (a)whether Government has taken note that unlike other labour forces, sanitation workers do not have a separate rule book that lays down guidelines for their work timings, holidays, a proper place for roll call, removal from duty, etc.; and
- (b)if so, the corrective steps proposed to be taken by Government to address this important issue and the details thereof?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) & (b): Sanitation is a State subject and formation of rules and guidelines for sanitation workers viz. recruitment etc. is done by the State Government.

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